

LOK SABHA

BULLETIN-PART II

(General Information relating to Parliamentary and other matters)

No. 8188]

[Thursday, March 7, 2024/ Phalguna 17, 1945 (Saka)

No. 8188

Privileges & Ethics Branch

Arrest and Release of Shri Ananth Kumar Hegde

The following communication dated 01.03.2024 from Superintendent of Police, Uttara Kannada District, Karwar was received on 06.03.2024:-

“This is to inform that Shri Ananth Kumar Hegde, Hon'ble Member of Lok Sabha was arrested on 1 March, 2024 at 1000 hours before the Investigation Officer, (Police Inspector, Mundgod) during the course of investigation in connection with a case registered in Mundgod Police Station *vide* CR No.42/2024, u/s 153(A)(B), 295(A), 298, 505(C) of IPC. The Member was later released on bail on the same day at 1030 hrs.”

UTPAL KUMAR SINGH
Secretary General